

Seventeenth Loksabha

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Title: Construction of Four-lane Bypass in Kalaburagi, Karnataka.

DR. UMESH G. JADAV (GULBARGA): Thank you, hon. Chairperson Sir, for giving me this opportunity. I would like to raise an important issue relating to my Constituency Kalaburagi, Karnataka. I would like to bring to your kind notice that the Kalaburagi city has outgrown beyond the existing ring road at an alarming rate.

The traffic on NH 150E, NH 50, and NH 150 is very high, and people have to travel on the existing ring road along with the Kalaburagi city traffic, resulting in heavy traffic congestion and also poor riding quality. Hence, a new bypass is required for safe, smooth, and congestion free movement of traffic. The proposed length of the bypass is 41.43 km, starting from its junction with NH-150E and ending at its junction with NH-50.

The proposed bypass is a four-lane bypass with paved shoulder carriageway. The alignment connection between NH-150E and NH-50 *via* NH-150 has already been approved by the Ministry on 14.02.2017, and Notification under rule 3(a) had also been published in the Gazette on 09.01.2019.

The declaration of NH to this proposed bypass is awaited from the Ministry, that is, it is pending in the Planning Department of the Ministry. This is inclusive of land acquisition cost in the current Annual Plan. This needs to be approved.

The Government of Karnataka has agreed to this. सर, मैं कल मुख्यमंत्री बोम्मई जी से मिलकर आया हूँ। He has agreed to bear 50 per cent

of the land acquisition cost. यह विषय मैंने बहुत बार 'ज़ीरो ऑवर' में रेज किया है और स्टार्ड क्वेश्चन में भी माननीय गडकरी जी ने रिप्लाई दिया है। This has to be approved at the earliest. Sir, through you, I request the Government that it should give the approval at the earliest, that is, in another 2-3 months' time. Thank you, Chairperson Sir.